

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6601

ANSWERED ON:08.05.2003

EXCLUSION OF SATNAMI SAMAJ FROM 14TH SCHEDULE TO ANOTHER SCHEDULE

PUNNULAL MOHALE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government of Chhattisgarh has sent a proposal to exclude `Satnami Samaj` from 14 th Scheduled and include it in another Schedule;
- (b) if so, the date on which this proposal has been received by the Union Government; and
- (c) the action taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT(DR. SANJAY PASWAN)

(a) to (c) No, Sir. However, the Government of Chhattisgarh has sent a proposal on 09.01.2002 for deletion of `Satnami` community from existing Sl. No. 14 of the list of Scheduled Castes and to include it as independent entry at Sl. No. 14 (b) in Chhattisgarh. This proposal of Government of Chhattisgarh has been sent to the Registrar General of India for their comments as per approved modalities.